

(2024) 06 SIK CK 0040
In the Sikkim High Court
Case No : Writ Petition (C) No. 40 Of 2021

Eastern Export Safety Products Private Limited & Anr.	APPELLANT
Vs	
Assessing Authority, Commercial Taxes Division & Ors	RESPONDENT

Date of Decision : 14-06-2024

Acts Referred:

Citation : (2024) 06 SIK CK 0040

Hon'ble Judges : Bhaskar Raj Pradhan, J

Bench : Single Bench

Advocate : Billwadal Bhattacharya, Pritam Roy, K. T. Tamang, Zangpo Sherpa, Mohan Sharma, Sujan Sunwar

Judgement

Bhaskar Raj Pradhan, J

1. On instructions received by the learned counsel for the petitioners it is pointed out that the petitioner no.1 which has filed the writ petition has since wound up and its name struck off in the year 2022. No affidavit to that effect has been filed by the petitioners till date. An opportunity is granted to the petitioners to file an affidavit stating the same within ten days hence.
2. On the request of the learned counsel for the petitioners, list this matter on 23.08.2024.